

**R.O.C.Nos.517/2009/VC**  
**624/2010/VC, 902/2010/VC**  
**& 321/2010/B3-B2**

**CIVIL JUDGE**  
**POSTING**

**NOTIFICATION No.199 /2013**

The suspension of Thiru S.Gunasekar, Civil Judge, then functioned as District Munsif-cum-Judicial Magistrate, Sriperumbudur, from service is revoked and he is reinstated into service. On his reinstatement, he is posted as District Munsif, Avinashi in the existing vacancy.

HIGH COURT, MADRAS.  
DATED: 23.10.2013.

Sd/- J.V.RAJ  
REGISTRAR GENERAL(i/c)